

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-III

Item No.-1  
IB-953(ND)/2020

IN THE MATTER OF:

NIMIT SONI

Vs.

GRADES ENTERTAINMENTS PRIVATE LIMITED

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC Code 2016

Order delivered on 05.10.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Mr. Rahul Rathore, Ms. Priyanjali Singh, Advocates

For the Respondent/CD :

For the Intervener :

ORDER

Counsel for the Applicant is present. Registry is directed to issue notice to the Respondents. The counsel for the applicant is permitted to serve private notice on the respondents by all modes and file proof of service along with affidavit on or before next date of hearing.

List on 9<sup>th</sup> November 2020.

- Sol -

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

- Sol -

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)